

**Court of Sessions Judge, West Singhbhum at
Chaibasa
Bail Petition No.159/2020**

Serial No.	Date of order of proceeding	Order with the signature of the Court	Office action taken with date
<u>CNR-JHCB010006982020</u>	30.05.2020	<p style="text-align: center;">Petitioners (1) Badshah Khan @ Injemamul Haque and (2) Rahmat Ali, are accused in connection with Majhgaon P.S.Case No.11/2020 dated 15.05.2020, U/s 354(A), 509 of the I.P.C. and 67(A), 67(B) of Information Technology Act, pending in the Court of A.C.J.M., Chaibasa <i>is heard through mobile Video Conferencing due to the lockdown of Covid-19. Accused persons are in custody.</i></p> <p style="text-align: center;">Heard Sri S. Daripa, learned counsel appearing on behalf of the petitioners and the learned P.P.I/c for the State.</p> <p style="text-align: center;">Learned counsel for the petitioners has submitted that petitioners are absolutely innocent and have committed no offence whatsoever rather they have been falsely implicated in this case by the informant due to grudge and dispute. It is further submitted that the allegations made in the seizure are false, belated and concocted, it appears that on the basis of vague allegation the petitioners have been remanded in this</p>	

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<u>CNR-JHCB010006982020</u>	30.05.2020	<p>Administration for studying purpose of the students and in the said groups students and teachers (male and female) were added through their respective mobile numbers. On 15.05.2020, the Maths teacher, namely, Bikas Bhol and Ranjita Kanta Kindo observed and informed that on 14.05.2020 an Admin of Whatsapp No.7546827633 started a New Whatsapp Group, namely Mia Khalifa in which Admin of 7546827633 had added number of students and teachers (male and female) and transmitted obscene messages and videos. Observing the same, the students and teachers(male and female) removed themselves from that group. In that group Admin of No.7546827633 and 7644819021 were Contd...3. sending obscene messages and videos. After one day, one</p> <p>more number 7061299485 was also made group admin and after short span of time, students identified the group whatsapp</p>	

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